

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
COPENHAGEN MEETING ON CLIMATE CHANGE .

3440

Dr. E.M. Sudarsana Natchiappan

Will the Minister of COALCOALENVIROMENT AND FORESTS be pleased to state :-

(a) whether the Copenhagen meet on climate change could appreciate the stand of India and its domestic commitment; and

(b) if so, which are the countries working together with India in this international meet and co-operate for future commitments?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) India's approach to Climate Change is fully anchored in the United Nations Framework on Climate Change (UNFCCC), Kyoto Protocol and the Bali Action Plan. The actions of the Government of India are guided by the principles of equity and the common but differentiated responsibilities and respective capabilities as enshrined in the Convention and the policy laid down in the National Action Plan on Climate Change. Developed countries however often speak of dumping the Kyoto Protocol and that major developing countries should also take on emission reduction commitments. India has taken a position that our voluntary domestic commitments that are not supported by international finance and technology should not be subject to any international Monitoring, Reporting and Verification.

(b) India is an active participant in the G-77 & China. Besides, India along with Brazil, South Africa and China (BASIC Countries) often coordinate their position on various issues of climate change at international negotiations including at Copenhagen.